

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A.No.142/05

Friday this the 26<sup>th</sup> day of August 2005

**C O R A M :**

**HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER  
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

K.K.Balan,  
Rtd. Postal Assistant,  
Vaikom Head Post Office, Kottayam.  
Residing at Saraswathy Bhavan,  
Kizhakkenada, Vaikom – 686 141. ....Applicant

(By Advocate Mr.P.R.Padmanabhan Nair)

**Versus**

1. Senior Superintendent of Post Offices,  
Kottayam Division, Kottayam – 1.
2. Director of Postal Services,  
O/o.Post Master General,  
Central Region, Kochi – 682 016.
3. Assistant Postmaster of General,  
O/o.Post Master General,  
Central Region, Kochi – 682 016.
4. Chief Post Master General,  
Kerala Circle, Thiruvananthapuram – 695 001.
5. Director General of Posts,  
Department of Communications, New Delhi. ....Respondents

(By Advocate Mr.T.P.M.Ibrahim Khan,SCGSC)

This application having been heard on 26<sup>th</sup> August 2005 the Tribunal  
on the same day delivered the following :

**ORDER**

**HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

Learned counsel for the applicant submits that after filing of the O.A  
all his prayers have been granted except the payment of commuted value.  
He prays the payment of the same within a specified period. Respondents



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are directed to dispose of the application for pension commutation as per rules. With this observation O.A. is closed.

(Dated the 26<sup>th</sup> day of August 2005)

  
**GEORGE PARACKEN**  
**JUDICIAL MEMBER**

  
**N.RAMAKRISHNAN**  
**ADMINISTRATIVE MEMBER**

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